## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:215 ANSWERED ON:08.12.2011 MGNREGS IN NAXAL AFFECTED AREAS Lagadapati Shri Rajagopal;Panda Shri Baijayant

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to earmark certain percentage of funds for projects under the Mahatma Gandhi National Rural Employment Guarantee Scheme for administrative reforms in the districts/areas affected by Naxal/extremists activities;
- (b) if so, the details thereof;
- (c) whether sanitation and drinking water supply are some of the priority areas proposed to be included in these districts/ areas;
- (d) if so, the details thereof including other changes likely to be made under the Scheme; and
- (e) the details of the funds released and utilised so far in this regard during the last three years and the current year, year-wise and State-wise?

## **Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a)to(e): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 215 for answer on 08.12.2011

- (a): No Sir.
- (b): Does not arise.

(c)to(e): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. No separate funds are earmarked for sanitation or drinking water supply or other works under MGNREGA. The focus of activities under MGNREGA for wage employment is laid down in Schedule – Lof the Act. The choice of works suggested in the Act addresses causes of chronic poverty like drought, deforestation and soil erosion, so that the process of employment generation is maintained on a sustainable basis and durable assets are created in rural areas by strengthening the natural resource base. Access to sanitation facilities in convergence with the Total Sanitation Campaign of the Ministry of Drinking Water and Sanitation in the Government of India and in accordance with the guidelines or instructions issued by the Central Government from time to time has been included in Schedule – Lof the MGNREGA Act vide notification dated 30.09.2011. Construction of play grounds in districts including naxal affected districts, as identified by the Central Government for Integrated Action Plan (IAP) has been included in Schedule I vide notification dated 21.10.2011. Addition of new activities/works in consultation with the State Governments for employment generation under MGNREGA from time to time, is a continuous process. The details of total funds available and total expenditure incurred under MGNREGA in IAP Districts during the last three years and current year as reported by States on Management Information System (MIS) are given in Annexure.